	- 10	2 Ce Ce Gu 3 DB						Ca	T Ca							SI.			
	or pour	IDBI Bank	DBS Bank India Limited	Guarantee case	Central Bank - Corporate	Central Bank of India	Guarantee case	Canara Bank - Corporate	Canara Bank						Name of Creditor				
		1000										receipt	Date of		Details				
11,21,99,10,344	3,25,54,18,613	3,19,31,35,063		70,83,167		4,39,26,94,008	/ / / /	70 63 24 758	5,72,53,14,735			Amount claimed			Details of claim received				
1/,2/,35,70,344 1/,19,51,5/,1/8	3,1/,/6,88,613	2 47 20 25 25	3,19,31,35,063		_	4,39,26,94,008	70,63,24,758		5,72,53,14,735		admitted		Amount of claim			List of secured financial creditors belonging to any class of creditors (Amount in ₹)	2.1.1.2025		
	secured	20	permed	seculed		secured	מברמו בע	portros	secured				Nature of claim	Details	Detaile	cial creditors belon	The state of the s		
	0		0	c	0	0	c	>	0	interest	Spourity	covered by	Amount	Derails of Claim admitted	مر دادی ساما	ging to any c	0000 01 00111		
	0	0		C		0	c	0	0	guarantee	2000	covered by covered by related		itted	tted	lass of credit	THE CHICK		
	No	1.0	200	No		N _O	NO	2	No	partys		related	Amount Whether			ors (Amount	OI CINF .24.0		
100.00	18.48	TO.07	10 57	25.55		37.40									in ₹	3.2024, LIST			
70.83.166	0	c	0	/0,83,166	70,83,166		C	0	0		contingent any Mutual dues, that may be set-						or creditors as		
	0	c	0	0		0	C		0	may be set-					Amount of		on: 12.11.2025		
7 77 30 000	7,77,30,000									claim not admitted			Amount of						
	0	C)	0	C		0	c	0	verificatio	under	inder	claim	Amount of Remarks					
	0	C)	0	c		0	c					ifany	Remarks,					

